

the encroachment, which could not be implemented because of the enactment of the Forest (Conservation) Act, 1980 on 24.10.1980. Encroachments which have taken place after 24.10.1980 are not to be regularised.

Angan-wadis Scheme

2686. SHRI LALIT ORAON: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Anganwadis in the country, State-wise;

(b) the amount allocated under this

scheme for the last three years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (MS. MAMATA BANERJEE): (a) A statement showing total number of Anganwadis in the country sanctioned in central sector as on 31.7.1991 is given in the statement-I.

(b) A statement showing State-wise amount allocated under the centrally sponsored ICDS Scheme during last 3 years is given in the Statement-II.

STATEMENT-I

Statement showing statewise number of Anganwadis in Centrally Sponsored ICDS projects sanctioned as on 31.7.1990

<i>Sl. No.</i>	<i>Name of the State/UTs</i>	<i>No. of Anganwadis sanctioned</i>
1	2	3
1.	Andhra Pradesh	18310
2.	Arunachal Pradesh	1424
3.	Assam	7304
4.	Bihar	25291
5.	Goa	1100
6.	Gujarat	17763
7.	Haryana	5316
8.	Himachal Pradesh	3597
9.	Jammu & Kashmir	3371
10.	Karnataka	21955

Sl. No.	Name of the State/UTs	No. of Anganwadis sanctioned
1	2	3
11.	Kerala	8472
12.	Madhya Pradesh	26043
13.	Maharashtra	26227
14.	Manipur	2102
15.	Meghalaya	1650
16.	Mizoram	1139
17.	Nagaland	2065
18.	Orissa	11823
19.	Punjab	6904
20.	Rajasthan	14700
21.	Sikkim	381

<i>Sl. No.</i>	<i>Name of the State/UTs</i>	<i>No. of Anganwadis sanctioned</i>	
<i>1</i>	<i>2</i>	<i>3</i>	<i>3</i>
22.	Tamil Nadu	11628	
23.	Tripura	2479	
24.	Uttar Pradesh	35978	
25.	West Bengal	25604	
26.	A & N Islands	245	
27.	Chandigarh	200	
28.	Dadra and Nagar Haveli	125	
29.	Delhi	2917	
30.	Daman & Diu	79	
31.	Lakshadweep	60	
32.	Pondicherry	695	
	India	2,86,947	

STATEMENT-II

Statewise showing State-wise amount of Central grant released to States for the last three years for the continued implementation of ICDS Scheme

(Rs. in lakhs)

S.No.	Name of the State/UTs	1988-89	1989-90	1990-91
1	2	3	4	5
1.	Andhra Pradesh	1186.59	957.83	1157.95
2.	Arunachal Pradesh	124.67	96.04	13.80
3.	Assam	457.97	543.61	762.91
4.	Bihar	1201.15	1374.47	2383.01
5.	Goa	93.26	112.99	145.05
6.	Gujarat	1513.29	1170.40	1801.49
7.	Haryana	414.97	408.77	444.24
8.	Himachal Pradesh	266.81	216.46	342.05
9.	Jammu & Kashmir	143.90	189.90	313.14

(Rs. in lakhs)						
S.No.	Name of the State/UTs	1988-89				1990-91
		1	2	3	4	5
21.	Sikkim			31.00	37.73	53.12
22.	Tamil Nadu			529.91	845.73	1155.32
23.	Tripura			130.37	213.01	120.01
24.	Uttar Pradesh			1493.13	2238.76	2422.89
25.	West Bengal			1467.01	1563.17	1693.57
26.	Andaman & Nicobar Islands			25.00	27.00	27.36
27.	Chandigarh			21.50	21.00	24.00
28.	Dadra and Nagar Haveli			11.00	11.00	12.79
29.	Daman & Diu			8.00	8.00	8.00
30.	Delhi			287.52	291.12	373.62
31.	Lakshadweep			6.00	6.00	6.42
32.	Pondicherry			55.13	65.00	70.00
Total :				16200.28	18003.11	23500.00